No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Billion)

Sr. No	State/Union Territory	During June-2019					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
	1	2	3	4	5	6	7
1	Andhra Pradesh	1.47	19	13.69	19	10.82	11
2	Arunachal Pradesh	0.33	6	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	7.40	12	-	-	-	-
6	Goa	-	-	0.60	16	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	-	-	-	-	-	-
9	Himachal Pradesh	-	-	-	-	-	-
10	Jammu & Kashmir	-	-	5.45	26	3.79	2
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	1.39	17	3.83	17	-	-
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	0.16	20	1.95	20	2.65	19
17	Meghalaya	-	-	-	-	-	-
18	Mizoram	-	-	-	-	-	-
19	Nagaland	-	-	0.43	7	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	0.84	14	3.45	14	-	-
23	Rajasthan	5.37	4	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	6.47	23	7.75	14	6.34	8
26	Tripura	15.16	5	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	-	-	-	-	-	-
29	West Bengal	4.12	19	9.89	19	4.38	6

Notes:

5. - : Nil.

Source: Reserve Bank of India.

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^{1.} SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

^{2.} WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

^{3.} OD is advanced to State Governments beyond their WMA limits.

^{4.} Average Availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.